

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 8th March , 2010.**

PENALTY ON CONTRACTOR

- *81. SH. AJAY SINGH CHAUTALA, M.L.A. :** Will the Power Minister be pleased to state:-
- (a) whether HPGCL, the owner of the Deenbandhu Chotu Ram Thermal Power Plant, Yamunanagar has imposed penalties on the contractor for not adhering to the time frame according to the terms and conditions of the contract ;
 - (b) if so, the time of imposing the penalty and quantum of the penalty imposed and if not, the reasons thereof; and
 - (c) whether it is a fact that the two units of 300 MW each though projected to be completed in 2008, had not been completed till mid 2009, if so; the reasons thereof?
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**Chandigarh:
The 2nd March, 2010**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**